

## **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM  
AND ARUNACHAL PRADESH)

### **N O T I F I C A T I O N**

Dated Guwahati the 29<sup>th</sup> May, 2012

No. HC.VII- 10/2012/ **4288** / A. Shri Sahadat Hussain, District and Sessions Judge, Kokrajhar is transferred and posted against the vacant post of Presiding Officer, Industrial Tribunal, Silchar.

In anticipation of appointment by the Govt. of Assam, Shri Hussain will hand over charge of his Court and Office to the Civil Judge and Assistant Sessions Judge, Kokrajhar and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/ **4289** / A. Shri Bhaskar Jyoti Mahanta, District and Sessions Judge, Bongaigaon is transferred and posted against the vacant post of Presiding Officer, Industrial Tribunal, Guwahati.

In anticipation of appointment by the Govt. of Assam, Shri Mahanta will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Bongaigaon and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/ **4290** / A. Shri Pradip Kumar Das, District and Sessions Judge, Morigaon is transferred and posted against the vacant post of Presiding Officer, Labour Court, Dibrugarh.

In anticipation of appointment by the Govt. of Assam, Shri Das will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Morigaon and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/ **4291** / A. Shri Pratap Chandra Das, Member, MACT, Nagaon is transferred and posted as District and Sessions Judge, Morigaon vice Shri Pradip Kumar Das transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/ **4292** / A. Shri Murtaza Ahmed Choudhury, Member, MACT, Kamrup, Guwahati is transferred and posted as District and Sessions Judge, Kokrajhar vice Shri Sahadat Hussain transferred.

Shri Choudhury will hand over charge of his Court and Office to the Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati and proceed to join his new assignment immediately.

No. HC.VII- 10/2012/ **4293** / A. Smti. Malasri Nandi, Principal Judge, Family Court No. II, Kamrup, Guwahati is transferred and posted as District and Sessions Judge, Bongaigaon vice Shri Bhaskar Jyoti Mahanta transferred.

Smti. Nandi will hand over charge of her Court and Office to the Principal Judge, Family Court No. I, Kamrup, Guwahati and proceed to join her new assignment immediately.

No. HC.VII- 10/2012/ **4294** / A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service, as the Sessions Judges of the Sessions Divisions with Head Quarters as shown against their names to exercise such powers within the local limits of their jurisdiction with effect from the date of taking over charge as such:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Sessions Division</b>	<b>Head Quarters</b>
1.	Shri Pratap Chandra Das	Morigaon	Morigaon
2.	Shri Murtaza Ahmed Choudhury	Kokrajhar	Kokrajhar
3.	Smti. Malasri Nandi	Bongaigaon	Bongaigaon

By Order,  
*Sd/- M.K. Bhattacharjee*  
**REGISTRAR (VIGILANCE)**